

ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA
SHILLONG.

NOTIFICATION

HCM.II/50/2014-Estt/ 746

Dated, Shillong 2nd September, 2022

UNDER RULE 12 OF BAR COUNCIL OF MEGHALAYA RULES, 2021.

It is hereby notified for information that the following is the final list of candidates for the election to the Bar Council to be held on **23rd day of September, 2022**. The serial number of each candidates mentioned in column No.1 **FORM 'B' Under Rule 12 (a)** herein below are as per their date of filing nomination papers.

FORM 'B'
Under Rule 12 (a)

I. Candidates whose names have been on the State Roll for at least 10 years as required under the proviso to Section 3 (2) (b) of the Act.

Sl. No.	Name and Address	Date of enrolment and Electoral Roll No.	Ordinary place of practice
1.	Shri. S. P. Mahanta Sr. Adv. R/o – Ranee's Abode, Lower Lachumiere, Shillong, 793001	21/02/1984 Electoral Roll No. 207	Shillong, East Khasi Hills District, Meghalaya.
2.	Smti. N. G. Shylla R/o – Rngi, Rynjah, Shillong, East Khasi Hills District, Meghalaya	01/03/2007 Electoral Roll No. 40	Shillong, East Khasi Hills District, Meghalaya.
3.	Shri. T.T Diengdoh Sr. Adv. R/o – Holy Cross School, Nongmynsong, Shillong,- 793011	10/12/1991 Electoral Roll No. 201	Shillong, East Khasi Hills District, Meghalaya.
4.	Dr. Nitesh Mozika Sr. Adv. R/o – P-57, NEHU Campus, Shillong 793022	18/03/2004 Electoral Roll No. 228	Shillong, East Khasi Hills District, Meghalaya.
5.	Smti. Naphibanmer Laso R/o – Mawlai Mawkynroh, Shillong	09/11/2011 Electoral Roll No. 146	Shillong, East Khasi Hills District, Meghalaya.
6.	Smti. Larilin Warjri R/o – Pynthorbah, Shillong	09/05/2012 Electoral Roll No. 243	Shillong, East Khasi Hills District, Meghalaya.

7.	Smti. Saphira Marbaniang R/o – Mawlai Mawroh, Shillong	22/04/2009 Electoral Roll No. 40	Shillong, East Khasi Hills District, Meghalaya.
8.	Shri. Riwan B. Hinge R/o – Nangbah Village, West Jaintia Hills District, Meghalaya 793150	15/05/2012 Electoral Roll No. 478	Jowai, West Jaintia Hills District, Meghalaya.
9.	Smti. Sowanki Luckina Phyllei R/o – Chutwankhu, Jowai, West Jaintia Hills District, Meghalaya – 793150	22/04/2009 Electoral Roll No. 504	Jowai, West Jaintia Hills District, Meghalaya.
10.	Shri. Kupa Singh Kynjing Sr. Adv R/o – Riat Laban, Kynjat Phutball, Upper Laban, Shillong – 793004	22/08/1980 Electoral Roll No. 104	Shillong, East Khasi Hills District, Meghalaya.
11.	Shri. Heletson Nongkhlaw R/o – Nongmynsong, Umkdait, Shillong, East Khasi Hills District, Meghalaya	16/09/1988 Electoral Roll No. 212	Shillong, East Khasi Hills District, Meghalaya.
12.	Miss. Ibaphidahun Shisha Lyngdoh Mawphlang R/o – Sunny Hill, T.S.S. Road, Shillong	1/12/2006 Electoral Roll No. 144	Shillong, East Khasi Hills District, Meghalaya.
13.	Shri. Nelson Kharnarbi R/o – Jaiaw Laitdom, Shillong-02	04/06/2004 Electoral Roll No. 10	Shillong, East Khasi Hills District, Meghalaya.
14.	Shri. Nilutpol Syngkon R/o – Nongrim Hills, Near North Eastern Council, Shillong-03	03/05/2010 Electoral Roll No. 250	Shillong, East Khasi Hills District, Meghalaya.
15.	Shri. Lurshaphrang Shongwan R/o – Mawlai, Kynton Massar, Block A, Shillong-22	24/11/2011 Electoral Roll No. 202	Shillong, East Khasi Hills District, Meghalaya.
16.	Shri. Sunday Morning Suna R/o – Nongrimbah, Laitumkhrah, Shillong-03	01/06/2005 Electoral Roll No. 199	Shillong, East Khasi Hills District, Meghalaya.
17.	Smti. Suzzanna K. Nongrum R/o – Nongrah, Nongpdeng,	10/12/2007 Electoral Roll No. 177	Shillong, East Khasi Hills District, Meghalaya.

	Shillong-06		
18.	Mr. Kishore Ch. Gautam R/o – Upper Mawprem, Shillong	02/04/2009 Electoral Roll No. 84	Shillong, East Khasi Hills District, Meghalaya.
19.	Shri. Pillan T. Sangma R/o – Pynthorbah, Block-IV, Shillong	08/04/2011 Electoral Roll No. 97	Shillong, East Khasi Hills District, Meghalaya.
20.	Smti. Yorika Shylla R/o – Upper Nongrim Hills, Shillong-03	03/05/2010 Electoral Roll No. 542	Jowai, West Jaintia Hills District, Meghalaya.
21.	Shri. TH. Rakesh Singh R/o – Lower Nongrim Hills, Shillong-03	15/06/2006 Electoral Roll No. 274	Shillong, East Khasi Hills District, Meghalaya.
22.	Shri. N. Shyambor Singh Marpan R/o –Meghalaya High Court Bar Association, Shillong	26/03/2009 Electoral Roll No. 57	Shillong, East Khasi Hills District, Meghalaya.
23.	Shri. Apu Dey R/o – Pynthorumkhrah, Shillong	27/03/2009 Electoral Roll No. 105	Shillong, East Khasi Hills District, Meghalaya.
24.	Smti. Willma Bandalin Khongjee R/o –Mawlai, Mawroh, Shillong-08	10/12/2007 Electoral Roll No. 242	Shillong, East Khasi Hills District, Meghalaya.
25.	Smti. Jennyca F. Blah R/o – Chinapatty, Malki, Shillong-01	22/03/2006 Electoral Roll No. 08	Shillong, East Khasi Hills District, Meghalaya.
26.	Shri. Subir Ranjan Sen R/o – Upper Jail Road, Shillong	12/03/1990 Electoral Roll No. 310	Shillong, East Khasi Hills District, Meghalaya.
27.	Devorsi G Momin R/o –Nehru Park, Tura, West Garo Hills, Meghalaya	10/02/2006 Electoral Roll No. 633	Tura, West Garo Hills District, Meghalaya.
28.	Paul Roy Paske R/o –Matchakolgre, Near Nazing Bazar, Tura, West Garo Hills, Meghalaya	10/08/2009 Electoral Roll No. 572	Tura, West Garo Hills District, Meghalaya.
29.	Shri. Sujit Dey	10/12/2007 Electoral Roll No.	Shillong, East Khasi Hills District,

	R/o – Golf Link, behind MPRO Office, Pynthorumkhrah, Shillong-01	03	Meghalaya.
30.	Miss. Anuradha Paul Sr. Adv. R/o – Howell Road, Laban, Shillong-04	30/09/1993 Electoral Roll No. 226	Shillong, East Khasi Hills District, Meghalaya.
31.	Shri. Kaustav Paul Sr. Adv. R/o – Howell Road, Laban, Shillong-04	19/12/2001 Electoral Roll No. 225	Shillong, East Khasi Hills District, Meghalaya.
32.	Shri. Satyendra Kumar R/o – Nongmensong, Lai-Lad, Dongkadiang, Lane-3, Shillong-19	09/11/2011 Electoral Roll No. 230	Shillong, East Khasi Hills District, Meghalaya.
33.	Mrs. Ilawanda Shisha Lyngdoh R/o – Nongrah, Nongmarboh, Shillong-06	29/11/2011 Electoral Roll No. 331	Shillong, East Khasi Hills District, Meghalaya.
34.	Shri. Treiborlang L. Jyrwa R/o – Sawlad, Demthring, Shillong-21	08/11/2012 Electoral Roll No. 275	Shillong, East Khasi Hills District, Meghalaya.
35.	Shri, Kyrshanlang Marbaniang R/o –Meghalaya High Court Bar Association, Shillong.	10/10/2012 Electoral Roll No. 69	Shillong, East Khasi Hills District, Meghalaya.
36.	Mr. Fernando Shangpliang R/o – Mawlai, Mawdatbaki, Shillong-08	03/05/2010 Electoral Roll No. 64	Shillong, East Khasi Hills District, Meghalaya.

II. Candidates who have been on the State Roll less than 10 years.

Sl.No	Name	Date of enrolment	Ordinary place of practice
37.	Mr. Mewaker Lyngdoh R/o – Umpling Dongshaneng near St. Rose Catholic Church, Shillong-06	03/02/2020 Electoral Roll No. 184	Shillong, East Khasi Hills District, Meghalaya.
38.	Miss Lareen D. N. Thangkhiew R/o – NongksehMadan, Nongkseh, Shillong-05	21/02/2018 Electoral Roll No. 92	Shillong, East Khasi Hills District, Meghalaya.
39.	Mr. Deimonmi Dkhar R/o – Tpepswer, Wapung Skur, East Jaintia Hills District, Meghalaya- 793160	27/08/2019 Electoral Roll No. 89	Shillong, East Khasi Hills District, Meghalaya.

MEMBER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA,
SHILLONG.

Memo No. HCM.II/50/2014-Estt/ 746-A

Dated, Shillong 2nd September, 2022

Copy to:

1. The Advocate General, High Court of Meghalaya for favour of kind information.
2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
5. The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
7. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.

8. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
9. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
10. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
11. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
12. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
13. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
14. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
15. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
16. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
17. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
18. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- ✓ 19. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
20. Notice Board.
21. Office File.



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BAR COUNCIL OF MEGHALAYA,
SHILLONG.**

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2/9/22